

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/7/2023/(Filing No.)**

Union of India

Applicant

*VERSUS*

M/S Mukul Enterprises and Another

Respondents

Date : **14-06-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Ms. Sangita Pradhan, Deputy Solicitor General of India.

For Respondents None present.

Rai, J.

Affidavit of Service dated 12-06-2023 has been filed informing therein that Notice has been duly served to the Respondent No.2 through Whatsapp on 23-05-2023 despite which no one is present for the Respondents No.1 and 2.

Learned Deputy Solicitor General seeks some time to prepare the matter.

Considered, list on 09-08-2023 as prayed for.

**Judge**  
14-06-2023

**Judge**  
14-06-2023